

EXPENDITURE INCURRED ON THE DOCUMENTARY FILM ON "KASHMIR"

*371. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how much expenditure has been incurred on the documentary film on "Kashmir" and to whom the payment has been made;

(b) what are the rates per foot generally allowed by Government to the producers of documentary films; and

(c) what rate per foot has been allowed by Government to the producers of this documentary film?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) About Rs. 1,28,000 out of which a sum of Rs. 1,00,108 was paid to Shri Rajbans Khanna, producer of the film and the remaining sum of about Rs. 28,000 was spent on dubbing the film in 12 languages for its release in cinemas.

(b) Rates vary depending on different factors like the nature of subject, the amount of travelling involved, the number of people engaged, the standing of the Director, and so on. During 1958-59 when this film was assigned to Shri Khanna, the usual rate was between Rs. 15 and Rs. 20 per foot.

(c) Rs. 33.43 nP per foot.

PREPARATION OF A DOCUMENTARY FILM ON "KASHMIR"

*372. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) when the preparation of the documentary film on "Kashmir" was ordered by Government (date);

(b) when the work on this film actually started;

(c) how long it took to complete this documentary;

(d) when was the film finally completed and made ready to be released for exhibition;

(e) when completed version of this film was examined by Government; and

(f) when the film was released for exhibition to the general public?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) Requisition for the production of this film was received from the Ministry of External Affairs in July 1958 and the agreement for its production was entered into with the producer, on the 29th August, 1958.

(b) Presumably after the agreement.

(c) About 15 months.

(d) and (e) The longer version of the film was finally approved in November 1959 and the shorter one (meant for release on cinema circuits in India) in February 1960. Prints of both the versions in English were delivered by the producer in March, 1960.

(f) The English version was released in cinemas in India on the 13th October, 1961 and the versions in other languages which got ready later on the 17th November, 1961.

**निर्माण, आवास और संभरण मंत्रालय में
हिन्दी जानने वाले कर्मचारी**

२५२. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री १ मई, १९६१ को राज्य सभा में अतारांकित प्रश्न संख्या १९२ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) उन अनुभागों में से जिन में इस समय पर्याप्त संख्या में हिन्दी जानने वाले कर्मचारी हैं कितनों को हिन्दी में टिप्पण लिखने की अनुमति प्रदान कर दी गई है और शेष को कब से ऐसा अनुमति दी जायेगी; और

(ख) यदि इस विषय में अब तक कोई निर्णय नहीं हुआ, तो उसका क्या कारण है ?

†[HINDI-KNOWING EMPLOYEES IN W. H. & S. MINISTRY

252. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the answer given to Unstarred Question No. 192 in the Rajya Sabha on the 1st May, 1961 and state:

(a) out of those sections which have sufficient number of Hindi-knowing employees at present, how many of them have been permitted to do noting work in Hindi and by when the remaining sections will be given such permission; and

(b) if no decision has so far been taken in the matter, what is the reason therefor?]

निर्माण, आवास और संभरण उासंत्री (श्री अनिल के० चन्दा) (क) अब तक ३३ अनुभागों को हिन्दी में टिप्पण करने की अनुमति दे दी गई है। बाकी अनुभागों को भी जब उन से सम्बन्धित अधिकारी काम करने लायक हिन्दी सीख लेगे, ऐसी अनुमति दे दी जायेगी।

(ख) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) 33 sections have so far been permitted to do noting work in Hindi. The remaining sections will be given such permission as and when the officers dealing with them acquire working knowledge of Hindi.

(b) Does not arise.]

वाणिज्य तथा उद्योग मंत्रालय के कर्मचारियों को हिन्दी टाइपराइटिंग का प्रशिक्षण

२५३. श्री किशोरी राम : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय के अन्तर्गत ऐसे कौन कौन से सलग्न तथा अधीनस्थ कार्यालय हैं जिन्होंने हिन्दी टाइपराइटिंग का प्रशिक्षण के लिये एक भी कर्मचारी नहीं भेजा है व उसका क्या कारण है ?

†[TRAINING IN HINDI TYPEWRITING OF EMPLOYEES IN C. & I. MINISTRY

253. SHRI KISHORI RAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the names of attached and subordinate offices under his Ministry which have not sent a single employee for training in Hindi typewriting and the reason therefor?]

वाणिज्य मंत्री (श्री एन० कानूनगो): उन सलग्न तथा अधीनस्थ कार्यालयों के नाम बताने वाला एक विवरण साथ में नत्थी है, जिन्होंने हिन्दी टाइपराइटिंग के प्रशिक्षण के लिये कोई भी कर्मचारी नहीं भेजा है। [देखिये परिशिष्ट ३६, अनुपत्र संख्या २८]।

इस समय हिन्दी टाइपराइटिंग के प्रशिक्षण देने की सरकारी व्यवस्था केवल दिल्ली, कलकत्ता, बम्बई और मद्रास में है।

कुछ कार्यालयों में हिन्दी की ऐसी अपेक्षित योग्यता रखने वाले कर्मचारियों की कमी है जिसका होना हिन्दी टाइपराइटिंग के प्रशिक्षण के लिये आवश्यक है।